

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3175

ANSWERED ON:09.12.2009

ACQUISITION OF OVERSEAS COAL ASSETS

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Will the Minister of COAL be pleased to state:

- (a) whether Coal India Ltd (CIL) has intensified its efforts for acquisition of overseas coal assets;
- (b) if so, the details thereof;
- (c) whether CIL has floated global Expression of Interest(EoI)
- (d) if so, the details thereof and the names of the countries which have responded to EoI
- (e) the modalities worked out/being worked out for the partnership in this regard; and
- (f) the steps taken/being taken by the Government/CIL in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a) & (b): Yes, Sir. Coal India Limited (CIL) is pursuing its foreign venture initiatives through Coal Videsh Division functioning at CIL Headquarter, Kolkata. Australia, South Africa, Mozambique, USA and Indonesia have been prioritized by CIL for acquiring mining assets based on combination of factors like availability of good quality coal resources, infrastructure, favourable policy of FDI for coal mining etc.

Besides this, the Government of India has approved formation of a Special Purpose Vehicle (SPV) through Joint Venture between Coal India Limited (CIL)/ Steel Authority of India Limited (SAIL)/ Rashtriya Ispat Nigam Limited (RINL)/ National Mineral Development Corporation Limited (NMDC) and National Thermal Power Corporation (NTPC), which has been registered as "International Coal Ventures Private Limited" (ICVL). ICVL was registered as a company on 20th May, 2009. The purpose of ICVL is to invest in coal resources abroad to meet the coal demand of the partner companies.

(c) & (d): Yes, Sir. CIL had floated a global Expression of Interest (EoI) to select "Strategic Partner" in Australia, USA, South Africa and Indonesia. 58 responses from these countries have been received.

(e) & (f): The modalities being worked out for entering into a "Strategic Partnership" with a foreign coal company include:

- i) Creating foothold in the destination country by taking stakes in operating mine or Greenfield projects of the Strategic Partner(s).
- ii) Forming Joint Venture to jointly explore opportunities for acquiring coal resources in destination country.